| | Annexure – 1 Name of the corporate debtor: Kotson's Private Limited; Date of commencement of CIRP: 9th June 2023; List of creditors as on: 23.01.2024 | | | | | | | | | | | | | | |
|------------|--|------------------------------|-------------------|--------------------------------|--------------------|--|--------------------------------|---------------------------|--------------------------|------------|--|-----------------------|------------------------------|-----------------|--|
| | List of secured financial creditors belonging to any class of creditors (Amount in ₹) | | | | | | | | | | | | | | |
| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of | Amount of any | Amount of | Amount of | | |
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | contingent | mutual dues, that may be set-off | claim not admitted | claim under verificati on | Remarks, if any | |
| NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | |